# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

### RAJYA SABHA UNSTARRED QUESTION NO. 1028

ANSWERED ON 09/12/2025

## **GST** revenue earned by Andhra Pradesh

#### 1028 SHRI GOLLA BABURAO:

Will the Minister of FINANCE be pleased to state:

- (a) the details of GST revenue earned by the State of Andhra Pradesh during the last three years and the current year, month-wise;
- (b) the impact of GST 2.0 on the revenue of States, particularly the State of Andhra Pradesh;
- (c) whether any assessment has been made about the shortfall in GST revenue to States in view of GST 2.0 in 2025-26 and subsequent years; and
- (d) if so, the details thereof, with particular reference to the State of Andhra Pradesh?

#### **ANSWER**

# THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a): The details of GST revenue (SGST + IGST settlement (including Ad-hoc settlement)) earned by the state of Andhra Pradesh during the last three Financial Years i.e. 2022-23 to 2024-25 and the current FY 2025-26 (till Nov, 2025), month-wise is given below: -

(in Rs. Crores)

Month	2022-23	2023-24	2024-25	2025-26 (till November, 2025)
April	2,387	3,093	3,552	2,758
May	1,820	2,116	2,597	2,629
June	2,394	2,348	2,419	2,591
July	2,364	2,755	2,613	2,930
August	2,277	2,603	2,616	2,977
September	2,255	2,476	2,596	2,789
October	2,945	3,098	2,777	3,021
November	2,301	2,464	2,828	2,697
December	2,395	2,529	2,507	-
January	2,929	2,785	2,879	-
February	2,056	2,607	2,902	-
March	2,468	2,732	3,015	-
Total	28,589	31,606	33,301	22,393

(b): GST 2.0 has simplified tax rates, reduced compliance burdens for businesses and lower costs for consumers across the country including the State of Andhra Pradesh.

(c) & (d): No such assessment has been made by the Government.